## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 15/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBAER

**PETITION NUMBER** 

: TP(HC)/7,8,9,10/CAA/2017

NAME OF THE PETITIONER(S)

: BHARTIYA URBAN INFRASTU PVT LTD

NAME OF THE RESPONDENT(S): BARTIYA REALTY AND INFRASTULTD

UNDER SECTION

: 391/394

S.No. NAME (IN CAPITAL)

DESIGNATION

**SIGNATURE** 

REPRESENTATION BY WHOM

y K.RAMASAMY Counsel for the Petitioners ORDER

Heard the counsel for the applicant in part. For continuation of the arguments, time extended at request. Put up on 19.06.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)

bc